

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/13	TP 49/16	Hearing	397/ 398	Chaitanya Manohar Vs. All Square Realtors I. P. Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAMAN JHABAKH. K (FOR HOLLA & HOLLA) +919962100188	COUNSEL FOR PETITIONER	
2.	Srinidhi Hegde (N.K. Law) 8971932605	Counsel for Respondent no. 7	
3.)	Usha L (KLaw)	Counsel for Respondent 1, 2 & 4	
4)	S B Mohanram	Counsel for 3, 5 & 6	

Counsel for petitioner is present. Counsel for respondents is also present. M/s. N.K. Law filed vakalat for R-7.

For filing objections on behalf of R-7, list it on 25.07.2017.

MEMBER (J)

MEMBER (T)